

an>

Title: Introduction of the Constitution (Amendment) Bill, 2015 (*Insertion of new article 21B*).

SHRI GOPAL SHETTY (MUMBAI NORTH): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI GOPAL SHETTY: I introduce the Bill.

---